

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.).../2001
(From the judgement and order dated 09/12/1999 in CRWJC 243/96
of The HIGH COURT OF PATNA)

STATE OF BIHAR & ANR.

Petitioner (s)

VERSUS

MD. KHALIQUE & ANR.
(With Crl.M.P. No 3313/2001 for c/delay in filing SLP)

Respondent (s)

Date : 10/05/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s)

Mr. B.B. Singh,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.

.SP2

Exemption application allowed.
Application for exemption from filing Official
Translation is allowed.
Delay condoned.
Issue notice.

.SP1

(N.K. Goel)
Court Master

(H.K. Bhatia)
Court Master